


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 48/15	TP 76/16	For filing objections	397/ 398	Balasaheb & 6 Ors. Vs Dyanyogi Srhi Shivakumar Swamiji Sugars Ltd., & 7 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	DEEPAK S SHETTY	petitioner	

Counsel for petitioner is present. None appeared for respondents. Memo is listed today for hearing. Counsel for petitioner requested time to file objection to the memo filed by R-8 to delete its name from the array of respondents as the loan amount payable to the Bank was cleared by R-1 company.

List it on 02.11.2017.

  
MEMBER (J)